

THE HIGH COURT OF ORISSA, CUTTACK

No. RJ 104, Dtd. 06.08.2022

NOTICE

It is hereby notified that the bids submitted by the following bidders pursuant to Court's Tender Call Notice No. 10950 dated 19.07.2022 towards engagement of 75 Group-D personnel on outsourcing basis through Service Provider Agency, have qualified in the Technical Bid Evaluation.

1. **Manju Services, Cuttack**
2. **Shree Solution & Services, Bhubaneswar**
3. **Group No.-5 Security Service, Bhubaneswar**
4. **Herald Man Power & Placement Services, Bhubaneswar**

The above bidders having qualified in the Technical Bid Evaluation, are requested to remain present during opening of the Financial bid today i.e. on **06.08.2022 at 4.00 P.M.**

By order


Registrar (Judicial)

Memo No. RJ 105 / Dated: 06.08.2022

Copy forwarded to the:

- (1) Notice Board for information;
- (2) Superintendent, Computer Section for uploading the Notice in the website of the Court.


Registrar (Judicial)